

(c) Rajasthan is not fully self-sufficient at present in the production of fertilizers and marginal quantities are made available from the neighbouring states imports. However with the completion of the gas based unit of Chambal Fertilizers & Chemicals Ltd. at Gadepan, the state's entire requirements of fertilizers will be fully met, in so far as nitrogenous fertilizers is concerned.

(d) Some raw materials like rock phosphate and Gypsum are available in Rajasthan which can be used in the manufacture of Single Super Phosphate fertilizers and Ammonium Sulphate.

World Bank Assistance for Udaipur-Chittorgarh Road

10298. SHRI GULAB CHAND KATARIA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount of financial assistance, World Bank has decided to provide for the construction of road between Udaipur and Chittorgarh in Rajasthan;

(b) the amount released therefor so far; and

(c) the names of places from where the said road will pass and the target of completion of the project?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) to (c). Improvement of Udaipur—Dabok-Chittorgarh road (113 kms) has been taken up under World Bank Assistance in the State Sector at an estimated cost of Rs. 17.68 crores For civil works, 60% of the cost of reimbursable by the World Bank as loan assistance. Further action to execute the work vests with the state PWD. However, the actual execution is yet to start. The work is targeted to be completed by October, 1992.

[English]

Agricultural Farms

10299. SHRI A. VIJAYARAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have any proposal to improve the working of various agricultural farms which re incurring losses; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). Yes, Sir. The Department of Agriculture and Cooperation takes necessary measures for improving the functioning of Agricultural Farms under its control. In order to develop these farms on modern and scientific lines, necessary financial support, and assistance is being given by the Government of India. The details are given in the attached statement.

STATEMENT

1. Augmentation of irrigation facilities and use of improved methods on irrigation such as drip and sprinkler irrigation particularly in case of plantation crops.
2. Changes in the cropping pattern and introduction of more remunerative crops, particularly where irrigation facilities are in-adequate.
3. Introduction extension of plantation crops where irrigation resources are inadequate.
4. Undertaking of Land Development to improve the irrigation efficiency

and productivity.

5. Diversification in activities including fishery culture, piggery & sheep rearing etc., so as to make the best use of the available resources.
6. Use of agro-chemicals so as to ensure pest control thereby getting increased yield.
7. Training of the field staff in the of the latest technology and know-how.
8. Expansion of marketing net work.

Matsya Fed Project in Kerala

10300. SHRI A. VJAYARAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether National Co-operative Development Council (NCDC) have received any proposal of matsya fed from Government of Kerala; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) The National Cooperative Development Corporation (NCDC), on the request of the State Government of Kerala, has already extended the project area of phase-I to include 17 villages in addition to 15 initially sanctioned in the project districts of Cannanore, Eranakulam and Trivandrum. NCDC has also agreed (i) to extend the project area to include the District of Kasargode which has been formed by the reorganisation of the original Cannanore district and (ii) to extend the integrated projects to cover such addi-

tional non-project villages which are members of project primary Marine Fisheries Cooperative Societies.

Allotment of Hilly Land in Andaman And Nicobar Islands

10301. SHRI MANORANJAN BHAKATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether representations have been received by the Andaman and Nicobar Administration in connection with the allotment of hilly land as per the terms and conditions of Colonisation Scheme;

(b) if so, the details thereof including the number of such persons to whom land is proposed to be allotted; and

(c) the time by which they are likely to be allotted the land?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). The information is being collected from the A&N Administration and will be placed on the Table of the House.

Passenger Shipping Service Between Andaman and Mainland

10302. SHRI MANORANJAN BHAKATA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether passenger service between Andaman and Mainland has been badly affected for want of adequate number of passenger ships;

(b) if so, the reasons for non-availability of ships;

(c) whether any immediate measures are proposed to be taken for providing pas-